

(c) State Government has instituted a One Man Judicial Commission of Inquiry headed by Justice Shri P.C. Phukan to enquire into the incidents. So far nine cases have been registered and seven persons arrested and sent to judicial custody.

Terrorist camps on Indian soil

4588. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been evidence of terrorist camps being run on Indian soil;

(b) if so, whether Government has taken steps to stop these camps and organizations;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) Yes, Sir. In two cases investigated by NIA, evidence has come that training camps were organized by Students Islamic Movement of India (SIMI) and right wing majoritarian group or their cadre.

(b) to (d) NIA arrested 33 accused belonging to SIMI and 26 accused belonging to majoritarian terror cases. Charge sheets in these cases have been laid in the concerned Courts. Further, Government is committed to thwart any evil design/plan of terrorists or terror groups/outfits to carry out attacks in any part of the country in all forms or manifestations, as no cause can justify terror attacks. As such, intelligence inputs about possible designs and threats by the terrorist outfits are shared with the State Governments. The Multi Agency Centre (MAC) has been strengthened and re-organised to enable it to function on 24×7 basis for real time collation and sharing of intelligence with other intelligence agencies and security intelligence inputs are shared with the concerned States through the established mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the States and the Central Security and Law Enforcement Agency. This has resulted in busting of several major terror module.